

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1950
ANSWERED ON:17.07.2009
SPECIAL TOURIST POLICE
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of TOURISM be pleased to state:

- (a) whether the Union Government has written to the State to introduce Special Tourist Police to control incidents of molestation/rape especially of foreign tourists;
- (b) if so, the details thereof indicating the States which have introduced such force;
- (c) whether the Union Government proposes to fund this force; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TOURISM (KUMARI SELJA)

(a) to (d): 'Public Order' and 'Police' are State subjects as per the Seventh Schedule of the Constitution of India. As such, registration, investigation, detection and prevention of crime including crime against tourists, is the primary responsibility of State Governments/Union Territories. However, in order to ensure safety and security of the tourists, Ministry of Tourism has advised all the State Governments/ Union Territory Administrations to deploy Tourist Police. Ministry of Tourism has also circulated guidelines for formation of Tourist Security Organization(s) comprising Ex - Servicemen, for the safety and security of tourists to State Governments / Union Territory Administrations.